

the fiscal problems of States;

(b) if so, the details thereof;

(c) whether the problems of mounting debt burden of the State Governments and the problem of shortfall in devolution of Central Taxes to States would be considered by the Committee and if not, the reasons therefor; and

(d) what is the reaction of the State Governments to the formation of the proposed Committee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE): (a) No, Sir.

(b) to (d) Do not arise.

#### **Increase in NPAs of Banks**

657. SHRI RAMA MUNI REDDY SIRIGIREDDY:  
SHRI K. RAMA MOHANA RAO:

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that despite aggressive recovery methods adopted by banks, NPAs are on the rise:

(b) whether it is also a fact that despite tough measures taken by Government NPAs have shot up by 5.75 per cent during the fiscal ending March, 2002; and

(c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE): (a) to (c) According to the Reserve Bank of India, gross Non-performing Assets (NPAs) of all scheduled commercial banks as at the end of March, 2002 increased to Rs.68,074 crores (provisional) registering an increase of 6.56% over the gross NPAs of Rs.63,883 crores as at the end of March, 2001. However, the gross NPAs of public sector banks have registered a decline of 2.14% over the same period and stood at Rs.53,600 crores (provisional)

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at the end of March, 2002 as compared to Rs.54.773 crores at the end of March, 2001.

**Seizure of Narcotics**

658. SHRI RAJU PARMAR:  
SHRI BHAGATRAM MANHAR:

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government have seized Narcotics and other similar drugs worth several crores of rupees during the last one year;

(b) if so, the details thereof with the value of narcotics seized during the last one year: and

(c) what is the number of persons arrested/detained by the Law Enforcement Agencies so far in drug pedaling?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN): (a) and (b) The details of the drugs seized during 2001 and 2002 (upto 30.6.2002), as reported by various Drug Law Enforcement Agencies, are as under:-

Drugs	Quantity of Drugs Seized (in kgs.)	
	2001	2002 (upto 30.6.2002)
Opium	2533	592
Morphine	26	12
Heroin	889	285
Ganja	86929	31308
Hashish	5664	1597
cocaine	2	1
Methaqualone	2024	2090

All confiscated narcotic drugs are liable to be destroyed and no authentic market value exists. Hence, precise valuation of the above mentioned seized narcotic drugs is not possible.

(c) The total number of persons arrested during 2001 and 2002